GANDHI): The Field Director, Simplipal Tiger Reserve has informed that Gibbon has not been sighted in the National Park area.

(b) and (c) Questions do not arise.

# केन्द्रीय विश्वविद्यालय का दर्जा दिये जाने के लिए मापदण्ड

2370. डा॰ ग्रबरार ग्रहमद खान : क्या प्रधान मंत्री यह बताने की कुपा करेंगे कि :

(क) किसी विक्वविद्यालय को केन्द्रीय विक्वविद्यालय का दर्जा प्रदान करने के लिए क्या मापदण्ड हैं; ग्रौर

(ख) ज्राठवीं पंचवर्षीय योजना ग्रवधि के दौरान किन-किन को विश्वविद्यालय का दर्जा दिया जाना है तथा क्या राजस्थान के किसी विश्वविद्यालय को इसमें शामिल किया जायेगा ?

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मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमन भाई मेहता): (क) ग्रौर (ख) केन्द्रीय विश्वविद्यालय संसद ग्रधिनियमों द्वारा ग्रौर राज्य विश्व-विद्यालय राज्य विधान मण्डलों के अधि-नियमों द्वारा स्थापित किए जाते हैं। नीति के तौर पर, केन्द्रीय सरकार का · दष्टिकोण है कि राज्य सरकारों को स्वयं ग्रपने विश्वविद्यालयों के स्तरों में सुधार करने के लिए कदम उठाने चाहिए और केन्द्रीय विश्वविद्यालयों की स्थापना या तो एंतिहासिक, सांस्कृतिक या केन्द्र-राज्य समस्यात्रों द्वारा ग्रभिशासित की जानी चाहिए। केन्द्रीय सरकार ने केन्द्रीय विश्व-विद्यालयों को राज्य विश्वविद्यालय में बदलने को उचित नहीं समझा है ग्रौर >8वीं योजना के दौरान किसी भी विश्व-विद्यालय को केन्द्रीय विश्वविद्यालय का स्तर प्रदान करने के निए कोई भो प्रस्ताव विचाराधीन नहीं है।

## Involvement of A.F. Headquarters stenographers in incidents of Security violations

2371. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:

(a) what is the number of A.F. Head-Quarter Stenographers in various grades, found involved in the incidents of security violations during the last three years;

(b) whether it is a fact that under the revised policy issued in February, 1990 only the Gazetted Stenographers have been denied entry to other Blocks/ Buildings, while other gazetted officers are given this facility; and

(c) if so, what are the reasons for change in the policy in this regard and how the denial of open SLICs to Gazetted Stenographers would enhance the security of defence related information?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA. RAMANNA) (a) 10, durnig period 1987-88-89.

(b) No, Sir.

(c) Does not arise.

# Funds for opening new colleges in Andhra Pradesh

2372. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether any funds have been allocated by Government for opening new colleges in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) and (b) Colleges are set up by private managements, voluntary organisations or State Governments and affiliated to the concerned university keeping in view the requirement 155 Written Answers

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of education for a particular region/area and other relevant factors. Central Government do not allocate funds for opening new colleges in States.

Persons below poverty line in Andhra Pradesh

2373. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER, be pleased to state:

(a) whether it is a fact that a number  $p_f person_s$  in Andhra Pradesh are living below the poverty line;

(b) if so, the details thereof, districtwise;

(c) whether it is  $als_0$  a fact that their number has been increasing day-by-day; if so, the reasons therefor; and

(d) whether any programme has been chalked out by Government to bring them above the poverty line?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MIN-ISTRY OF PROGRAMME IMPLE-MENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) District-wise details of number of persons living below poverty line in Andhra Pradesh are not available.

(c) No, Sir. As per NSS Consumer Expenditure Survey, the number has gone down from 217.4 lakh in 1977-78 to 195.05 lakh in 1987-88 as  $ca_n$  be observed from the data given below:

| Year    | Person <sub>s</sub> | below poverty line<br>(No. in lakhs) |
|---------|---------------------|--------------------------------------|
| 1977-78 |                     | 217.4                                |
| 1983-84 |                     | 205.1                                |
| 1987-88 |                     | 1 <b>95</b> .05                      |
|         | ·                   |                                      |

(d) A number of poverty alleviation programmes like Integrated Rural Development Progamme, employment generation programmes, special programmes for the develoment of Scheduled Castes and Scheduled Tribes, etc. are being implemented for alleviation of poverty.

#### Schemes and Projects for Andhra Pradesh under Eghth Five Year Plan

2374. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether any schemes or projects are being formulated in the Eighth Five  $Yea_r$  Plan for Andhra Pradesh;

(b) if so, the details thereof; and

(c) the financial implications if any thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MIN-ISTRY OF PROGRAMME IMPLE-MENTATION (SHRI BHAGEY GOBARDHAN): (a) State Plan Schemes for different States are formulated by the State Governments concerned. The plan proposals of Government of Andhra Pradesh for their Eighth Five Year Plan are yet to be received.

(b) and (c) Do not arise.

## Creations of Posts in Universities

2375. DR. RATNAKAR PANDEY: Will the PRIME MINISTER be pleased to state the number of posts. together with their categories, which have been created in various Universities under the University Grants Commission after the new Government took over and what are the names of the Universities where such posts have been created and what arrangements have been made to fill up these posts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): UGC provides deve-